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BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD

C.P. (I.B) No. 30/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

Name of the Company: United Project Construction Ltd.  
V/s.  
Aerocon Buildwell Pvt Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	VIVEK DALAL		learned counsel.	<u>Vivek Dalal</u>
2.	ANURAG SOLANKI		learned counsel.	<u>Anurag Solanki</u>

**ORDER**

Learned Advocate Mr. Vivek Dalal with Learned Advocate Mr. Anurag Solanki i/b Dalal Associates present for Operational Creditor/ Petitioner. None present for Respondent.

Proof of service of date of hearing filed.

Heard arguments of Learned Counsel for petitioner.

Respondent sent a letter seeking short adjournment on the ground that he could not engage service of a counsel.

List the matter on 13.07.2017 for hearing the Respondent.

Petitioner to inform the same to Respondent by mail.

11.7.17  
BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

Dated this the 11th day of July, 2017.